

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1713
ANSWERED ON:08.03.2010
UTILIZATION CERTIFICATES UNDER IWMP
Saroj Smt. Sushila

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has given sanction for extension of water supply system to six districts in U.P. under Integrated Watershed Management Programme (IWMP) and released second instalment of funds;
- (b) if so, the details thereof and if not, the time by which second instalment is likely to be released;
- (c) whether utilization certificates have been sent to the Government in the prescribed proforma; and
- (d) if not, the reasons therefor and the reasons for delay in releasing the amount sanctioned so far?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a) No, Madam. The projects under Integrated Watershed Management Programme (IWMP) are being implemented on watershed approach under the Common Guidelines for Watershed Development Projects, 2008. There is no component of extension of water supply system in Integrated Watershed Management Programme.

(b), (c) & (d): The questions do not arise in view of above.